

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.104
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

V/s

Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondents

Order delivered on 04/08/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh Hon'ble Member(T)

PRESENT:

For the Applicant

: Ld. Adv. Mr. Ajit Singh Joher (online)

For the Respondents

: Ld. Adv. Mr. Vijay Assudani a.w. Ld. Adv. Ms.
Nandini Sharma (Physical)

ORDER

Pleadings are completed.

We direct the learned counsels for both sides to appear physically for arguing the matter.

The matter stands adjourned for hearing on 23.09.2022.

-Sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-Sd-

**MADAN B. GOSAVI
MEMBER (JUDICIAL)**

Braj Mohan/Neeraj